

GOVERNMENT OF INDIA
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (Divyangjan)
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
LOK SABHA

UNSTARRED QUESTION NO. 2397
TO BE ANSWERED ON 03.12.2019

Empowerment of Differently Abled

2397. SHRI VINCENT H. PALA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the steps being taken by the Government to create a comprehensive database of physically disabled citizens of the country, and the details of any such steps that have been taken so far along with achievements;
- (b) whether there exists a database on the number of disabled people across the country and if so, the details thereof, State-wise, along with the details of measure being taken to create awareness about such disabilities;
- (c) the details of the funds allocated and spent under the schemes for the empowerment of persons with physical disabilities and the achievements there under so far; and
- (d) the details of the overall benefits that have accrued to such people, overall, owing to schemes/steps taken by the Government for their empowerment?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHANPAL GURJAR)

(a) and (b) : The Ministry relies on census data regarding number of Persons with Disabilities (PwDs). As per the last Census of 2011, there are 2.68 Crore PwDs in the country. State/UT-wise number of PwDs is at **Annexure-I**. The Central Government launched the Unique Disability ID project in 2016 for developing a national database of PwDs and also issuing unique identity card to each PwD. The database is dynamic and envisages capturing of data in respect of all categories of disabilities i.e. physical, intellectual and developmental disabilities. Details of e-UDID cards generated so far, State/UT-wise is at **Annexure-II**. The Government supports the State Governments to carry out publicity activities for implementation of the project so as to cover all PwDs in the database.

(c) and (d) : Details of the funds allocated, amount spent and the number of beneficiaries under major schemes of this Department for last 3 years and current year (i.e. 2019-20) are at **Annexure-III**.

Annexure I as referred in reply of part (a) and (b) of the Lok Sabha Unstarred Question No. 2397 raised by Shri Vincent H. Pala for answer on 03.12.2019 regarding "Empowerment of Differently Abled "

State/UT-wise number of persons with disabilities as per Census 2011

S.No.	State/UT Name	Total number of persons with disabilities
1	JAMMU & KASHMIR	361153
2	HIMACHAL PRADESH	155316
3	PUNJAB	654063
4	CHANDIGARH	14796
5	UTTARAKHAND	185272
6	HARYANA	546374
7	NCT OF DELHI	234882
8	RAJASTHAN	1563694
9	UTTAR PRADESH	4157514
10	BIHAR	2331009
11	SIKKIM	18187
12	ARUNACHAL PRADESH	26734
13	NAGALAND	29631
14	MANIPUR	58547
15	MIZORAM	15160
16	TRIPURA	64346
17	MEGHALAYA	44317
18	ASSAM	480065
19	WEST BENGAL	2017406
20	JHARKHAND	769980
21	ODISHA	1244402
22	CHHATTISGARH	624937
23	MADHYA PRADESH	1551931
24	GUJARAT	1092302
25	DAMAN & DIU	2196
26	DADRA & NAGAR HAVELI	3294
27	MAHARASHTRA	2963392
28	ANDHRA PRADESH (undivided)	2266607
29	KARNATAKA	1324205
30	GOA	33012
31	LAKSHADWEEP	1615
32	KERALA	761843
33	TAMIL NADU	1179963
34	PUDUCHERRY	30189
35	ANDAMAN & NICOBAR ISLANDS	6660
	Total	26,814,994

Annexure-II

Annexure II as referred in reply of part (a) and (b) of the Lok Sabha Unstarred Question No. 2397 raised by Shri Vincent H. Pala for answer on 03.12.2019 regarding "Empowerment of Differently Abled "

UDID Card Status as on 27-11-2019		
S. No.	States/UTs	No. of e- UDID Cards Generated
1	ANDAMAN AND NICOBAR ISLANDS	2,959
2	ANDHRA PRADESH	104,679
3	ARUNACHAL PRADESH	430
4	ASSAM	7,499
5	BIHAR	3,928
6	CHANDIGARH	3,667
7	CHHATTISGARH	139,299
8	DADRA AND NAGAR HAVELI	25
9	DAMAN AND DIU	610
10	DELHI	362
11	GOA	32
12	GUJARAT	173,880
13	HARYANA	32,928
14	HIMACHAL PRADESH	10,393
15	JAMMU AND KASHMIR	15,570
16	JHARKHAND	13,351
17	KARNATAKA	64,290
18	KERALA	12,223
19	LAKSHADWEEP	0
20	MADHYA PRADESH	336,291
21	MAHARASHTRA	189,715
22	MANIPUR	384
23	MEGHALAYA	8,245
24	MIZORAM	1,762
25	NAGALAND	91
26	ODISHA	280,809
27	PUDUCHERRY	816
28	PUNJAB	91,218
29	RAJASTHAN	309,536
30	SIKKIM	340
31	TAMIL NADU	71,566
32	TELANGANA	302,345
33	TRIPURA	2,257
34	UTTAR PRADESH	284,757
35	UTTARAKHAND	907
36	WEST BENGAL	4
Total		2,467,168

Annexure III as referred in reply of part (c) and (d) of the Lok Sabha Unstarred Question No. 2397 raised by Shri Vincent H. Pala for answer on 03.12.2019 regarding "Empowerment of Differently Abled"

1. Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP scheme):

Financial year	Budget Allocation (Rs. in crore)	Funds Released (Rs. in crore)	Number of Beneficiaries covered
2016-17	170.00	170.00	290295
2017-18)	200.01	200.01	272731
2018-19	223.42	216.19	292825
2019-20 (as on 25.11.2019)	230.00	140.71	69814

2. Deendayal Disabled Rehabilitation Scheme (DDRS):

Year	Budget Allocation (Rs. in crore)	Funds Released (Rs. in crore)	Number of Beneficiaries covered
2016-17	45.00	45.00	34431
2017-18	60.00	60.00	35729
2018-19	70.00	70.00	41803
2019-20 (as on 25-11.2019)	75.00	47.89	22249

3. Scholarship Scheme:

Year	Budget Allocation (Rs. in crore)		Funds Released (Rs. in crore)	Number of Beneficiaries covered
	BE	RE		
2016-17	33.50	42.27	35.86	14841
2017-18	50.40	67.46	56.47	21206
2018-19	75.66	125.43	109.11	30619
2019-20 (as on 28-11.2019)	125.00	125.00	26.57	13108

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4. Skill Development:

Year	Budget Allocation (Rs. in crore)	Funds Released (Rs. in crore)	Number of Beneficiaries covered
2016-17	NA*	5.85	17430
2017-18		67.19	58210
2018-19		43.74	47286
2019-20 (as on 28-11.2019)		2.03	17422 **

* There is no separate allocation for National Action Plan for Skill Development of PwDs as it is covered under umbrella scheme i.e Scheme for implementation of Rights of Persons with Disabilities Act, 2016 (SIPDA).

** Out of 17422 PwDs, grant-in-aid in respect of 17193 PwDs have been released for assessment and certification.

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